

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP 433/2018
In
OA 3301/2017**

This the day 10th May, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

Dr. Ganesh Kumar Shukla,
Retired Research Assistant, Grade-B,
Aged about 81 years
S/o Late Laxmi Narayan Shukla,
R/o RZ-132, Block-X,
New Roshan Pura,
Nazafgarh Road,
New Delhi-110043.

... Applicant

(By Advocate : Sh. Rajeev Kumar Bhola)

VERSUS

Prof. Parameshwra Narayana Shastry
The Vice Chancellor
Rashtriya Sanskrit Sansthan
(Ministry of HRD, Government of India)
56-57, Institutional Area
Janak Puri,
New Delhi-110058.

...Contemnor

(By Advocate : Sh. Gyan Prakash)

ORDER (ORAL)

Hon'ble Sh. Pradeep Kumar, Member (A):

Respondent has since passed the reasoned and speaking order, as was directed in the judgement passed by the Tribunal on 19.09.2017.

2. With this, the order passed by the Tribunal stands complied with. Nothing subsists.
3. Therefore, the CP is discharged.

(Ashish Kalia)
Member (J)

(Pradeep Kumar)
Member (A)

/akshaya/